

ITEM NO.6 Court 1 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2216/2021

DEPARTMENT OF MINES AND GEOLOGY & ORS.

Appellant(s)

VERSUS

PRATAP BHANU SINGH SHEKHAWAT

Respondent(s)

(IA No.68882/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.68880/2021-STAY APPLICATION and IA  
No.68883/2021-EXEMPTION FROM FILING O.T.)

Date : 30-06-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Dr. Manish Singhvi, Sr.Adv.  
Mr. Sandeep Kumar Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.  
Heard learned senior counsel for the appellants.  
Issue notice.  
Tag with C.A.No.5757 of 2019.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)